## CENTRAL ADMINISTRATIVE TRIBUNAL, JAMMU BENCH, JAMMU

# **Hearing through video conferencing**

## Original Application No. 62/923/2020 (Dy. No. 600/2020)

Wednesday, this the 14<sup>th</sup> day of October, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Irshada Ali, aged 47 years, D/o. Ali Mohammad Gatoo, R/o. Sheikh Mohalla, Shopian, District Shopian. Applicant

(By Advocate : Mr. Gulzar Ahmad Bhat)

#### Versus

- 1. Union Territory of J&K through Commissioner Secretary to Government, Social Welfare, Department, Civil Secretariat, Jammu/Srinagar.
- 2. Director General of Women and Child Development, Department of Jammu and Kashmir at Srinagar/Jammu.
- 3. State Mission Director, Kashmir.
- 4. Deputy Director, ICDS Kashmir at Block 3<sup>rd</sup> Floor Old Secretariat, Complex, Srinagar.
- 5. District Programme, ICDS District Shopian.
- 6. CDPO, ICDS Shopian. ..... Respondents

(By Advocate : Mr. Rajesh Thapa, Ld. DAG)

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# ORDER (Oral)

### Hon'ble Mr. Justice L. Narasimha Reddy, Chairman -

The learned counsel for the Applicant seeks permission of this Tribunal to withdraw the OA, without prejudice to the right of the applicant to approach the Hon'ble High Court of Jammu & Kashmir.

2. Permission is accorded and the OA is dismissed as withdrawn, leaving it open to the applicant to approach the Hon'ble High Court for appropriate reliefs. There shall be no order as to costs.

(A.K. BISHNOI) MEMBER (A) (JUSTICE L. NARASIMHA REDDY) CHAIRMAN

DSN